

(13)

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL: HYDERABAD BENCH:
AT HYDERABAD

ORIGINAL APPLICATION NO.1213 of 1996

DATE OF JUDGEMENT: 11th October, 1996

BETWEEN:

Smt. VATSALA SIVA KUMAR

.. Applicant

and

1. Union of India rep. by its
Secretary, Ministry of Urban Affairs &
Employment, New Delhi,
2. The Director General of Works,
CPWD, Nirman Bhavan,
New Delhi 110 011,
3. The Chief Architect (South-West Zone),
Central Public Works Department,
CSD Annexe, M.K.Road,
Mumbai 400 020.

.. Respondents

COUNSEL FOR THE APPLICANT: SHRI P.B.VIJAYA KUMAR

COUNSEL FOR THE RESPONDENTS: SHRI N.R.DEVARAJ, Sr. CGSC

CORAM:

HON'BLE SHRI R.RANGARAJAN, MEMBER (ADMN.)

JUDGEMENT

(ORAL ORDER PER HON'BLE SHRI R.RANGARAJAN, MEMBER (ADMN.))

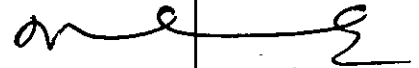
Heard Shri P.B.Vijaya Kumar, learned counsel for the applicant and Shri N.R.Devaraj, learned standing counsel for the respondents.

2. This OA is similar to the OA 1212/96. The contentions are same in this OA except that the applicant submits that a vacancy is likely to arise in January 1997
- A

and she being next to Smt. Bhanumathi Prem, the applicant
in OA 121496 she
should be considered against that post. It appears that it
is a case of advance requisition to transfer her to Madras.
The case is disposed of as under:-


R-2 should dispose of the representation of the
applicant dated 25.9.96 in accordance with the rules within
two months from today.

3. The OA is ordered accordingly at the admission
stage itself. No costs.



(R. RANGARAJAN)
MEMBER (ADMN.)

DATED:-11th-October,-1996
Open court dictation.


11-10-96
Dy. Registrar (3)

vsn

Copy to:-

1. The Secretary, Ministry of Urban Affairs & Employment, Union of India, New Delhi.
2. The Director General of Works, CPWD, Nirman Bhavan, New Delhi.
3. The Chief Architect (South West Zone), Central Public Works Department, CSD Annexe, M.K.Road, Mumbai-20.
4. One copy to Sri. P.B.Vijaya kumar, advocate, CAT, Hyd.
5. One copy to Sri. N.R.Devaraj, Sr. CGSC, CAT, Hyd.
6. One copy to Library, CAT, Hyd.
7. One spare copy.

Rsm/-

cc-708
11/10/96

URGENT

Q/24/10/96
DA 12/13/96

Typed By
Compared by

Checked By
Approved by

THE CENTRAL ADMINISTRATIVE TRIBUNAL
HYDERABAD BENCH HYDERABAD

THE HON'BLE SHRI R. RANGARAJAN: M(A)

DATED: 11/10/96

ORDER/JUDGEMENT
R.A./C.P./M.A.NO.

O.A.NO.

in
12/13/96

ADMITTED AND INTERIM DIRECTIONS ISSUED
ALLOWED

DISPOSED OF WITH DIRECTIONS
DISMISSED

DISMISSED AS WITHDRAWN

UNDER REJECTED

NO ORDER AS TO COSTS.

YLKR

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| केन्द्रीय प्रशासनिक अधिकरण Central Administrative Tribunal देवा/DESPATCH 15 OCT 1996 हैदराबाद न्यायपीठ HYDERABAD BF |
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